

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-5
New IA 3621/2020
in
IB-753(ND)/2020

IN THE MATTER OF:

Spectrum Talent Management Pvt. Ltd.

....OPERATIONAL CREDITOR

SECTION

U/s 9 IBC code 2016

Order delivered on 14.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Ms. Surbhi Gupta, Advocate

For the Respondent/CD :

For the Intervener :

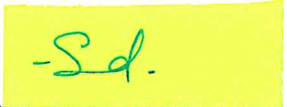
ORDER

IA 3621 of 2020

Counsel for the Applicant is present and prayed for early hearing of the main petition i.e. IB 753 of 2020. The Application is **allowed**.

The Registry is directed to list the main matter i.e. IB-753 of 2020 on 05.10.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit